

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/10719 /A

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 5<sup>th</sup> October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/279 dated 29.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave on 01.11.2024, along with station leave permission**. A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/10720-10721 /A, dated 5.11.24**

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
2. The Project Manager, Gauhati High Court.

*Dr. Subroto*  
**REGISTRAR (VIGILANCE)**  
*Dr. Subroto*